

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.NO.2295/90

Hon'ble Shri J.P.Sharma, Member(J)  
Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 5th day of June, 1995

Mohinder Kumar  
s/o Shri P.N.Shukla  
working as MBC Under  
CES/CTE DRM Office  
New Delhi.

Yogesh Kumar  
s/o Shri K.L.Sharma  
MBC Working under  
SS/New Delhi.

Shri Vinod Dimri  
s/o Shri Ram Dimri  
Mobile Booking Clerk  
IRCA Building  
New Delhi.  
(By Shri Anis Suhrawardy, Advocate)

... Applicants

Versus

Union of India-through:  
The Secretary  
Ministry of Railways  
Rail Bhawan  
New Delhi.

The General Manager  
Northern Railway  
Baroda House  
New Delhi

The Divisional Railway Manager  
Northern Railway  
Chemsford Road  
New Delhi.

The Sr. Divisional Personnel Officer  
Northern Railway  
Chemsford Road  
New Delhi.

The Divisional Personnel Officer  
Northern Railway  
Chemsford Road  
New Delhi.  
(By Shri B.K.Aggarwal, Advocate).

... Respondents

O R D E R (Oral)

Hon'ble Shri J.P.Sharma, Member(J)

We heard arguments on the earlier date 21.2.1995 and as well as today. Learned counsel for the applicant states that applicants want to make a representation to the

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respondents for considering their case sympathetically in the light of the judgment placed before us in the case of Shri Mool Chand Sharma decided in OA No.2306/94 dated 7.2.1995. Learned counsel for the applicants want to withdraw this application with a liberty to assail this grievance specifically after exhausting remedy as proposed by the learned counsel. The counsel for the respondents has no objection. The OA is dismissed as withdrawn with the aforesaid observation. No costs.

*P. T. Thiruvengadam*

(P.T.THIRUVENGADAM)  
MEMBER(A)

*J. P. Sharma*

(J.P.SHARMA)  
MEMBER(J)

/RAO/